

RAJASTHAN HIGH COURT, JAIPUR BENCH, JAIPUR

ORDER

DATE : 09.09.2015

In partial modification of all earlier orders of roster, I hereby constitute the following benches for the High Court of Judicature for Rajasthan, Jaipur Bench, Jaipur w.e.f. 14.09.2015 till further orders.

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|---------|---|---|
| DB-I    | Hon'ble the Acting Chief Justice<br>&<br>Hon'ble Mr. Justice Anupinder Singh Grewal | D.B. PIL Matters, D.B. Special Appeals (Writs) from the year 2015, All D.B. Contempts, All DB Civil Special Appeals, DB Civil Residue matters & DB Habeas Corpus.   |
| DB-II   | Hon'ble Mr. Justice Ajay Rastogi<br>&<br>Hon'ble Mr. Justice J.K. Ranka             | All D.B. Civil Writs, D.B. Special Appeals (Writs) up to the year 2014, All D.B. Tax Matters, D.B. CAT Matters, D.B. Family Court, Matrimonial Matters, D.B. Civil Writs matters where vires of the Act has been challenged<br>&<br>Matter relating to the judicial officers. |
| DB-III  | Hon'ble Mr. Justice Mohd. Rafiq<br>&<br>Hon'ble Mr. Justice Prakash Gupta           | All DB Criminal Appeals, DB Criminal Residue Matters and tied up matters<br>&<br>Hearing of DB Criminal Appeals.  |
| SB-I    | Hon'ble Mr. Justice M.C. Sharma   | SB Criminal Appeal, SB Criminal Residue Matters and tied up matters<br>&<br>SB Criminal Revision.   |
| SB-II   | Hon'ble Mr. Justice M.N. Bhandari   | All S.B. Civil Service Writs from the year 2014.  |
| SB-III  | Hon'ble Mr. Justice Kanwaljit Singh Ahluwalia                                       | All SB Civil Misc. Writs pertaining to Academic Matters, Rent Tribunal, Transport Matters, Mining Minerals, Mining Lease Matters, Land Revenue and Tenancy Matters, SB Civil Contempt Matters.  |
| SB-IV   | Hon'ble Ms. Justice Bela M. Trivedi   | SB Civil First Appeals, SB Civil Second Appeals, SB Civil Revisions, All SB Civil Misc. other than MACT matters, Civil Residue matters<br>&<br>Arbitration Matters.   |
| SB-V    | Hon'ble Mr. Justice Prashant Kumar Agarwal  | SB Criminal Misc. Bails u/s 438 Cr.P.C., SB Criminal Misc. Bails u/s 439 Cr.P.C.<br>&<br>All matters relating to Prevention of Corruption Act.  |
| SB-VI   | Hon'ble Mr. Justice Alok Sharma   | All S.B. Civil Misc. Writs except matters assigned to SB-III, S.B. CPC Writs, SB Civil Sales Tax Revision &<br>Company cases.   |
| SB-VII  | Hon'ble Mr. Justice Sandeep Mehta   | All SB Civil Misc. Appeal relating to MACT matters.   |
| SB-VIII | Hon'ble Mr. Justice V. S. Siradhana   | All SB Civil Service writs up to the year 2013.   |
| SB-IX   | Hon'ble Mr. Justice Banwari Lal Sharma  | All S.B. Criminal Writ Petition, SB Criminal Misc. Petitions u/s 482 Cr.P.C.  |

Acting Chief Justice